## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

# RAJYA SABHA UNSTARRED QUESTION NO. 1024

ANSWERED ON - 26/7/2022

### MORATORIUM ON LOAN REPAYMENTS

#### 1024. SHRI NIRANJAN BISHI:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government has any plans/proposals to provide any moratorium on loan repayments and interest payments by borrowers given the interest rate hikes by the Reserve Bank of India; and
- (b) if so, the details thereof?

### **ANSWER**

THE MINISTER OF STATE FOR FINANCE (DR. BHAGWAT KARAD)

(a) and (b): The Reserve Bank of India (RBI) has informed that there is no proposal under consideration of RBI to provide moratorium on loan repayments and interest payments by borrowers.

However, as per the extant regulatory guidelines, banks are permitted to restructure stressed loans, which may include, *inter alia*, need-based moratorium on repayment of loans.

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